

**NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBAER : :**

**PETITION NUMBER : TCP/102/2016**

**NAME OF THE PETITIONER(S) : S. K. Ganesan & 6 others**

**NAME OF THE RESPONDENT(S) : Balaji Rubber Industries Private Limited & 7 others**

**UNDER SECTION : 397/398, 402 and 403**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
(1)	T.V.P. Sai Vihari for Ciba Vishnu	Counsel R1 R1 - R5	T.V.P. Sai Vihari
2.	Dr. K. S. Ravichandran, PCS S. Manjula Devi, Adv	For petitioners	S. Manjula Devi
3.	A. ABDUL RAHMAN (for) B. DHANARAJ	Respondents 6 to 8	A. Abdul Rahman

**ORDER**

Dr K S Ravichandran, PCS representing petitioners present. Shri T V P Sai Vihari, counsel for R1 to R5 and proxy counsel Shri A Abdul Rahman, representing counsel for R6 to R8 are present. Both the counsels reported that process of mediation is in progress and sought time for reporting the outcome of the same. At request time extended. Put up on 30.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)